

From

**Chief Engineer(Infra-II)
Gurugram Metropolitan Development Authority
Gurugram.**

To

**Registrar General
National Green Tribunal
Gurugram**

Memo No. EE/GMDA/Infra-II/2020/ 274 Dated: 03-09-2020

Subject:- Action taken report in the case of O.A. No.523/2019 Vaishali Rana Chandra vs UOI

Ref: This is with reference to report submitted earlier vide memo no. CE/GMDA/Infra-II/2020/149-150 dt 9.6.2020 in compliance of Hon'ble NGT order dt 18.12.2019 on the subject cited above as well as proceedings of the meeting held on 18.7.2019 under the Chairmanship of Chief Engineer, Infra-II regarding the aforesaid case.

Hon'ble NGT directed the State of Haryana to take steps w.r.t. abatement measures that need to be adopted to ensure that rain water harvesting and ground water recharge are not affected and flooding is avoided. In view of the aforesaid directions, matter was discussed with experts with respect to measures proposed to be taken at the end of GMDA and it was felt that priority should be given to recharging in the upper region and by rejuvenation of exiting water bodies and through water recharging structures. Emphasis has been given in comprehensive approach which includes Recharging Ground Water via tapping of surplus runoff being channelized into the drain leading up to Najafgarh drain.

A detailed comprehensive study was conducted and concept plan was got prepared to offset the ground water recharge affected due to concretization of Badshahpur drain as under:

1. The concept plan proposes to arrest the run-off from the areas beyond the Gurugram Manesar Urban Complex Development Plan area by a multi-pronged approach creating checkdams in the hill sections and channelize water into pondage areas.
2. Further, diversion of runoff from Badshahpur drain has been proposed by constructing a drain along Souther Peripheral Road (SPR) through Central Peripheral Road(CPR) and finally culminating in Railway Culvert No. 61. This will reduce the load on Badshahpur drain and prevent flooding of Hero-Honda Chowk.
3. Further, it has been proposed that provision of recharge wells along SPR has also been considered.

After deliberations, the comprehensive drainage plan proposal was approved involving the creation of water harvesting structures, pondage areas and channelization of creeks and construction of Leg IV (Vatika Chowk, Sohna Road up to NH-48) and construction of recharge wells. Approval was granted for implementation of the first phase of the plan at an estimated cost of Rs. 159.47 crores as under:

Sr No.	Project Name	Cost in Cr.
1	Channelising the creeks & creation of check dam in Non-urbanizable area in Gurugram(North-Eastern Side)	15.91
2	Improvement of Drainage System From Golf Course Extension Road to Sohna Road & National Highway (Point B- Point C")	136.58
3	Improvement of Drainage System by Construction of Recharge Well from Golf Course Road Extension to Railway Culvert No. 61	6.98
	Total	159.47

Based on the above approval, detailed Project Report and the bid documents is under preparation. Work got delayed due to the current pandemic of 'COVID-19' and is likely to be started by next calendar year i.e. 1st Jan 2021.

In addition as Municipal Corporation Gurugram(MCG), Haryana Shehri Vikas Pradhikaran(HSVP) and Haryana State Industrial and Infrastructure Development Corporation(HSIIDC) are main stakeholders involved w.r.t rain water harvesting and groundwater recharge. Initiatives taken by other departments are as under:

A. Municipal Corporation Gurugram:

1. **Rejuvenation of water bodies:-** Municipal Corporation Gurugram has identified 26 nos. live water bodies/ponds among them the following 04 water bodies have already been restored, rejuvenated and beautified, they are as under:-

- a) Sukhrali Pond- ward no.06
- b) Sarhaul Pond- ward no.05
- c) Kadipur Pond- ward no.13
- d) Basai Pond (Dada BhaiyaMandir Complex)- ward no.12

The work on remaining 22 ponds-their rejuvenation, restoration and beautification is underway and to adhere to the directions of Hon'ble NGT, the work would be completed by 31.03.2021.

2. **Repair and maintenance of Rainwater Harvesting Structures (R.H.S.) :-** As of now, MCG has undertaken the work of cleaning, de-silting and repair of 365 nos. existing R.H.Ss . Copy of the report received from MCG is annexed as Annexure-I.

B. HSIIDC:

HSIIDC has taken the following steps towards ground water recharge:

- HSIIDC is not providing any completion certificate to any allottee whose plot area is 100sqm. or more than 100 sqm. without construction of rain water harvesting system.
- There are 10 nos. rain water harvesting other than industries working in HSIIDC, IMT Manesar Complex at different locations in Residential & Industrial Area. These are being maintained properly and got cleaned before start of rainy season. Copy of the report is annexed as Annexure-II

C. HSVP:

The occupation certificate of 30108 No. Buildings have been issued having more than 100 Sq. Mtr. Roof top surface area after notification dated 30.10.2001. These buildings have provision of Rain Water Structures and are maintaining them properly.

Report submitted for your information and further necessary action please.

DA/As above

**Executive Engineer(Proj.)
for Chief Engineer (Infra-II)
GMDA, Gurugram**

Endst No. EE(Proj) /GMDA/2020/ 275-280 Dated: 03-09-2020

A copy of above is forwarded to the following for information and necessary action please.

1. Chief Executive Officer, GMDA
2. Commissioner, MCG
3. Chief Engineer, Infra-II, GMDA
4. Sh. Anil Grover, AAG, Haryana
5. Superintending Engineer, Infra-II, GMDA
6. Regional Officer, Gurugram North & South, Gurugram

**Executive Engineer(Proj.)
for Chief Engineer (Infra-II)
GMDA, Gurugram**

From

Chief Engineer
Municipal Corporation
Gurugram

To

Regional Officer (North) & (South)
HSPCB
Gurugram

Memo no. CE/MCG/2020/ 21998

Dated: 27/07/2020

Subject:- Action taken report in the case of O.A. No-523/2019 Vaishali Rana Chandra Vs Union of India.

This is with reference to Hon'ble NGT Order dated 18.12.2019 on the subject cited above as well as proceedings of the meeting held on 18.07.2019 under the Chairmanship of Chief Engineer, Infra-II, GMDA regarding the aforesaid case.

Hon'ble NGT directed the State of Haryana to take measures that need to be adopted to ensure that rain water harvesting and ground water recharge are not affected and flooding is avoided. In view of the aforesaid directions, following steps have been taken by MCG :-

A. Ponds Rejuvenation.

It is submitted that there are 26 identified live ponds (Johad) as per revenue record under the jurisdiction of Municipal Corporation Gurugram, out of them the following 05 ponds have already been developed by MCG:-

1. Jahajgarh Pond Ward No-1.
2. Sirhaul Pond Ward No-5.
3. Sukhrali Pond Ward No-6.
4. Basai Pond Dada Bhaiya Mandir Complex Ward No-12.
5. Kadipur Pond Ward No-13.

The MCG has chalked out a plan to rejuvenate the remaining 21 live ponds, out of them work on following 04 number ponds is in full swing and likely to be completed by 20th August 2020 :-

1. Sarai Alawardi Ward No-1.
2. Dhanwapur Pond No-1 Ward No-12
3. Dhanwapur Pond No-2 Ward No-12.
4. Badshahpur pond Ward No-25.

The work on the remaining 17 number ponds is yet to be undertaken for rejuvenation, beautification and restoration. The DPR of these ponds is in final stage and likely to be put up for approval by 10th August 2020. The 20 no. ponds have been connected with storm water drain by laying inlet pipes, so that the rain water could enter into these ponds.

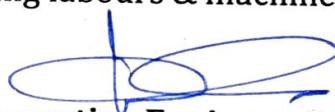


B. Cleaning, De-silting and Maintenance of Rain Water Harvesting,

Out of the 400 numbers Rain Water Harvesting Structures (RWHS) 250 numbers have been cleaned & de-silted, which were required to be cleaned & desilted, the work of their repair and retro fitting is going on. The work of construction of new RWHS is under process. As per record taken from building branch of MCG 950 number of dwelling units checked for Rain Water Harvesting System.

C. Storm Water Drainage.

There are 03 main drains naming Leg-I, Leg-II & Leg-III (Badshahpur Drain) in the town to carryout all the storm water of the town towards Nazafgarh Drain, these legs are connected with the network of storm water drains in the city. These major drains (Leg-I, Leg-II & Leg-III) and storm water drains existed on major roads & sector dividing roads are being maintained by GMDA, only arterial drains within the sectors, colonies and villages are being maintained by MCG. A network of 525 Kilometers (approx.) in length of storm water drains are being falls under the jurisdiction of Municipal Corporation, Gurugram, out of this 380 Kilometers (approx.) drains have been cleaned & de-silting. Process of cleaning & desilting of remaining drains is going-on by deploying labours & machineries.


Executive Engineer-Hort.
for Chief Engineer
Municipal Corporation
Gurugram

Endst. No. CE/MCG/2020/ 21999

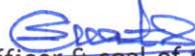
Dated: 27/07/2020

A copy of above is forwarded to the following for information & necessary action please:-

1. Commissioner, Municipal Corporation, Gurugram.
2. Member Secretary, HSPCB, Gurugram
3. Chief Engineer, Infra-II, GMDA, Gurugram w.r.t. Endst. No. EE (Proj.)/GMDA/2020/151-156 dated 09.06.2020.


Executive Engineer-Hort.
for Chief Engineer
Municipal Corporation
Gurugram

Action Taken Report (ATR)	
1.	Memo No. CE/GMDA/Infra-II/2020/149-150 dated 09.06.2020
2.	Grievance Details: - Action Taken Report in the case of O.A. No. 523/2019 Vaishali Rana Chandra Vs. UOI.
3.	Contact Detail :- Name :-HSPCB, IMT Manesar Phone Number:- 0124-2290207-208 By which medium was the citizen contacted ? :- In person. Letter/Phone/Summoned in person Provide details of Date, Time and Letter Number :- N.A.
4.	Solution suggested by department: - It is submitted that HSIIDC is not providing any completion certificate to any allottee whose plot area is 100 sqm. or more than 100 sqm. without construction of rain water harvesting system. There are 10 nos. rain water harvesting other than industries working in HSIIDC, IMT Manesar Complex at different locations in Residential & Industrial Area. These are been maintained properly and got clean before starts of rainy season. All the storm water drains of HSIIDC, IMT Manesar area are cleaned before monsoon season for smooth flow of rain water.


 Signature of officer & seal of office
 Asstt. General Manager ()
 H.S.I.I.D.C. Ltd
 IMT Manesar (Gurgaon)

OFFICE OF THE ADDITIONAL CHIEF ENGINEER, HSVP, GURUGRAM

To

The Chief Engineer, (Infra-II)
GMDA, Gurugram.

Memo No.

Dated :

Sub: - Action taken report in the case of OA No. 523/2019 Vaishali Rana Chandra Vs UoI

Ref Your office memo No. CE/GMDA/Infra-II/2020/2588 dated 09.06.2020 on the above noted subject.

In this regard, it is submitted that as per EO-I, HSVP, Gurugram & EO-II, HSVP, Gurugram, the occupation Certificate of 30108 No. Buildings have been issued having more than 100 Sq. Mtr. roof top surface area after notification dated 30.10.2001. They all have Rain Water Structure in their building and are maintaining them properly.

In addition about desilting of drains etc., all internal storm water drains in sectors have been transferred to Municipal Corporation, Gurugram & all external master storm water drains have been transferred to GMDA, Gurugram. The same are being maintained by them.

SKL
Additional Chief Engineer,
HSVP, Gurugram

Endst No.

Spl- 2

Dated

13-06-2020

A copy of the above is forwarded to the Regional Officer, North & South, HSPCB, Gurugram for information and necessary action, please

W/
Additional Chief Engineer
HSVP, Gurugram